



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 234/16	TP 233/17	Hearing	391/394	Maxheap Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana MR	ROC/RD	
2.	PERNA PONAPPA	PETITIONER	

**ORDER**

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is also present. She requested time for filing report of the ROC. Though matter is listed today as a last chance. Time granted till 4/09/2017 and no further adjournment will be given on that day.

  
Member (T)

  
Member (J)